



आयकर अपीलीय अधिकरण, पुणे

INCOME-TAX APPELLATE TRIBUNAL, PUNE
(Ministry of Law & Justice, Government of India)

Constitution of Pune Benches from 17.08.2026 to 21.08.2026.

BENCH	Court Room No.	Hon'ble Vice President / Members
A & SMC	No.1	Shri R.K.Panda. V.P & Ms Astha Chandra, J.M
B & C	No.2	Shri Pavan Kumar Gadale, J.M & Dr Dipak P Ripote, A.M

- Note:** 1. *Physical hearing shall take place in all the Benches. However, the parties who are interested to have 'virtual hearing', may send their request to the following e-mail ids, latest by 02 working days prior to the date of hearing.
a. pune.bench@itat.nic.in b. pune.cit.itat2@incometax.gov.in.
c. pune.cit.itat1@incometax.gov.in
2. The virtual hearing of cases, for which prior requests are made, will be taken up only after conclusion of physical hearing on the concerned day.
3. Shri Manish Borad, Hon'ble A.M & Shri Vinay Bhamore, Hon'ble J.M is on tour at ITAT Panaji Bench during the period.

Date.12.08.2026.

sd/-
(R.K.Panda)
Vice-President

Annexure

आयकर अपीलीय अधिकरण, पुणे

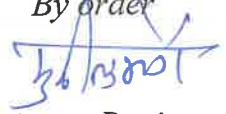
- a. The parties who are interested to have 'virtual hearing', use the following 'Meeting Number' and 'Password' of respective Benches to join the 'Virtual Hearing' [through 'CISCO-WEBEX' Software:

For the appeals fixed for hearing between 17.08.2026 to 21.08.2026.

<u>'A'</u> & <u>'SMC'</u> <u>Bench</u>	Meeting No.	2643 011 6531
	Password	123456
	Time:	10.30

<u>'B'</u> & <u>C</u> <u>Bench</u>	Meeting No.	2643 436 4455
	Password	123456
	Time:	10.30

Pune,
Dated : 12.08.2026.

By order

Assistant Registrar
सहायक पंजीकार